NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/234/2017

NAME OF THE PETITIONER(S)

: JACOB THOOMKUZHY & ORS

NAME OF THE RESPONDENT(S)

: JEEVAN TELECASTING CORPORATION LTD

UNDER SECTION

: 397/398

S.No. Name (in Capital)	Represented by	Signature
1) V. HALLEL BEN FOR	Coursel for Petitioning	C) If Ill Bu
K. MANOT ME WON		

For Riggondus & Mann

ORDER

Counsel for both the parties are present. Counsel for Petitioner filed compilation of pleadings and documents, the copy of which is given to the other side. Matter is posted for final arguments. Put up on 15.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)